

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.287 of 2015 & IA No.468 of 2015

Dated: 20th September, 2016

In the matter of :

M/s Swasti Power Ltd. ... Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

As agreed by the parties, the matter is listed for hearing on **07th November, 2016.**

Court Master

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